

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.153/2015

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Devcon Pvt. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS ROHIT KESHRI, PCS

CS RAHUL PARASRAMPURIA, PCS
Mr. PRASHANT KUMAR TRIPATHI
Advocate

petitioner

Jinan
06.2.18

Adv Swapna Choudhury
Ct Mohan Ran Guha

Respondent

Jinan
6/2/18

O R D E R

Ld. Counsel for the petitioner and the respondents is present.

List it on 08/03/2018.

Sd

(Jinan K.R.)
Member (J)